

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 205  
IB-267/ND/2020

**IN THE MATTER OF:**  
Atul Kumar Srivastava

...PETITIONER

Vs.

M/s. ILD Millennium Pvt. Ltd.

...RESPONDENT

**Section**  
Under Section 9 of IBC

Order delivered on 06.03.2020

**Coram:**  
SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C. :  
For the Respondent/ Corporate-debtor :

**ORDER**

Due to colloquium of the Members, matters are adjourned to  
30.03.2020.



(Court Officer)